# CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH,

CP NO. 222/2006 MA NO. 1284/2006 OA NO. 2438/2003

New Delhi, this the 16th day of May, 2007

## Hon'ble sh. L.K.Joshi, vice chairman (A) Hon'ble sh. Mukesh kumar gupta, member (J)

H.R.Bashal
Retired Director
Department of Telecom,
R/o House No.90/37A,
First Floor, Malviya Nagar,
New Delhi-110017.

(By Advocate: Sh. S.N.Anand)

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#### Versus

- 1. Sh. Brijesh Kumar, Secretary,
  Department of Telecom,
  Ministry of Communication,
  Sanchar Bhawan,
  20, Ashoka Road,
  New Delhi-110001.
- Sh. P.Muralidharan,
   Assistant Director General (Pension)
   Department of Telecom,
   Sanchar Bhawan,
   Ashoka Road,
   New Delhi-110001.

(By Advocate: Sh. B.S.Jain)

## ORDER (ORAL)

### Hon'ble Sh. Mukesh Kumar Gupta, Member (J)

Learned counsel for respondents has filed compliance affidavit of Sh. P.Muralidharan, Under Secretary, Department of Telecommunication annexing a copy of sanction to the tune of Rs.77,342/- paid on account of interest as directed by this Tribunal in OA-2438/2003.

2. On perusal of the same, we are satisfied that the directions issued to this Tribunal stands satisfied. CP is dismissed. Notices are discharged. If applicant is aggrieved by the orders passed by the respondents he can take appropriate steps available to him under the law on the subject.

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Member (J)

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(L.K. JOSHI) Vice Chairman (A)